

**CC No. 47/2019
CBI Vs. N. K. Mittal**

**CC No. 78/2019
CBI Vs. N. K. Mittal and Another**

23.09.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Sh. Harsh Kumar Sharma, Advocate for the accused.

Matter was taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

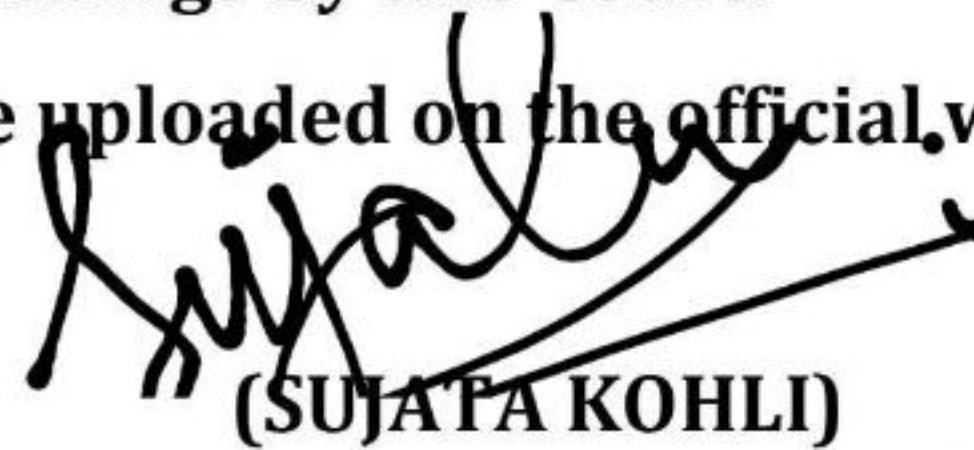
Further arguments addressed by Ld. Counsel(s) for both parties in part.

Ld. Counsel for the accused as well as Ld. Sr. PP for CBI have pointed out some additional facts and made reference to some earlier orders. They also undertake to file written synopsis accordingly. Let the same be filed positively well in advance.

List on 05.10.2020 at 02.30 PM for remaining arguments.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

A copy of this order be uploaded on the official website.



(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/23.09.2020

**IN THE COURT OF MS. SUJATA KOHLI, PRINCIPAL DISTRICT &
SESSIONS JUDGE-CUM-SPECIAL JUDGE (PC ACT) (CBI), ROUSE
AVENUE COURT COMPLEX, NEW DELHI**

Ct. Case No. 06/2020

Directorate of Enforcement Vs. Kamlesh Kumar and Others

23.09.2020

Present: Sh. N. K. Matta, Spl. PP for Directorate of Enforcement.

Sh. Sanjeet Kumar Sahu, IO/complainant.

Matter was taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Case has been received from the Court of Ms. Nirja Bhatia, Ld. Special Judge (PC Act) (CBI)-03, Rouse Avenue District Court, New Delhi vide proceedings dated 09.09.2020.

Submissions heard. File perused.

In view of the proceedings dated 09.09.2020, the instant matter stands withdrawn from the Court of Ms. Nirja Bhatia, Ld. Special Judge (PC Act) (CBI)-03, Rouse Avenue District Court, New Delhi and is assigned to the Court of Sh. Ajay Gulati, Ld. Special Judge (PC Act) (ACB)-12, Rouse Avenue District Court, New Delhi, to deal with in accordance with law.

Parties are directed to appear before the transferee Court on 25.09.2020 at 10.30 AM.

Ahlmad is directed to send the file, complete in all respects to the Court concerned, after completion of due formalities.

A copy of this order be sent to the Computer Branch for uploading on official website.



(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/23.09.2020